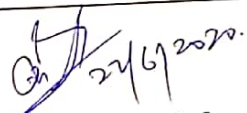


IN THE COURT OF VIJAYKUMAR M PAWALE I ADDITIONAL DISTRICT &
SESSIONS JUDGE
Cause List Dated 23.06.2020

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
ARGUMENTS 1. RA 204/11 2. RA 109/12 3. RA 17/14 4. RA 48/14 5. Ref 13/16	ARGUMENTS 1. Crl.misc.606/2020 2. Crl.misc.610/2020 3. Crl.misc.631/2020 4. Crl.Misc.40/2020 5. Crl.Misc.379/2020
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
ARGUMENTS 1. RA 161/14 2. MA 20/15 3. RA 69/15 4. RA 101/15 5. ID 4/15	ARGUMENTS 1. Spl.c.86/14 2. Spl.c.121/15 3. Spl.c.130/15 4. Crl.misc.380/2020 5. Crl.Misc.2084/19


I Addl. District and Sessions Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: 1. Other cases listed on 23.06.2020 are posted to 22.07.2020.
2. All advocates are requested to strictly follow SOP dated
28.05.2020 , 02.06.2020 and 12.06.2020 issued by Hon'ble High
Court of Karnataka

In the court of Yadav K.
VIII Addl. District & Sessions Court

CAUSE LIST DATED 23.06.2020

Morning Session	Afternoon Session
ARGUMENTS 1. RA 157/2019 2. RA 158/2019 3. RA 20/2016 4. RA 20/2018 5. RA 38/2016 6. RA 102/2016 7. RA 146/2017 8. RA 138/2017	FURTHER ARGUMENTS 1. RA 161/2017
AMENDMENT 1. RA 109/2016	OBJECTION 1. Crl.Misc. 625/2020 2. Crl.Misc. 600/2020 3. Crl.Misc. 666/2020 4. SC 69/2020
HEARING 1. MA 123/2020 2. Crl.Misc. 449/2020	ORDER 1. Crl.Misc. 531/2020 2. Crl.Misc. 645/2020 3. SC 369/2019
FURNISH SURETY 1. SC 52/2020	ORDER ON MEMO 1. AS 73/2019 2. AS 74/2019

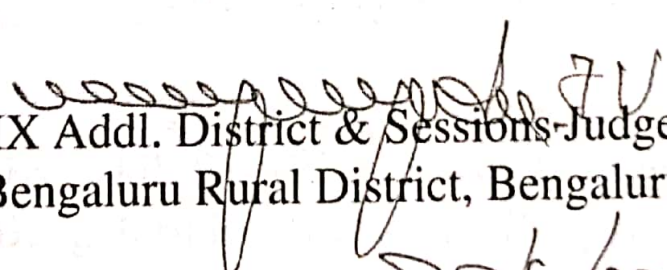
VIII ADDL. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note:

All advocates are requested to strictly follow SOP dated 28.05.2020 issued by Hon'ble High Court of Karnataka.

The revised cause list of IX Additional District & Sessions Judge court as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka on: 28-05-2020
Cause List Dt: 23-06-2020 (Morning Session)

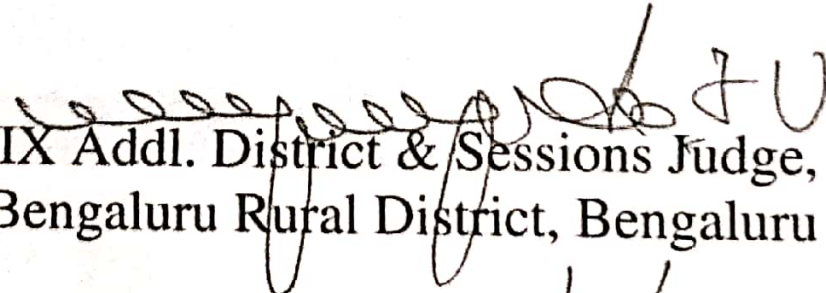
Sl No	Nature of case	Case No	Stage of the case
1	R.A	81/2015	Hearing
2	R.A	146/2015	Arguments
3	R.A	164/2015	Arguments
4	R.A	168/2015	Arguments
5	R.A	52/2016	Arguments
6	R.A	138/2016	Arguments
7	R.A	169/2016	Arguments
8	R.A	37/2018	Arguments
9	R.A	140/2018	Arguments
10	R.A	167/2018	Arguments


IX Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru

20/6/2020

The revised cause list of IX Additional District & Sessions Judge court as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka on: 28-05-2020
Cause List Dt: 23-06-2020 (After Noon Session)

Sl No	Nature of case	Case No	Stage of the case
1	G&WC	26/2019	Arguments
2	R.A	116/2016	Further Arguments
3	R.A	55/2018	Further Arguments
4	R.A	123/2018	Further Arguments
5	SC	47/2019	Arguments
6	SC	342/2018	Objection
7	CrI.Misc	648/2020	Objection
8	CrI.Misc	668/2020	Objection
9	SC	194/2017	Further Arguments
10	CrI.A	96/2019	Further Arguments


IX Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru

20/6/2020